

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4145

ANSWERED ON:06.09.2012

SCHEME UNDER CSR

Rao Shri Sambasiva Rayapati;Siricilla Shri Rajaiah

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Rural Mobile Health Scheme (Sachal Swasthya Seva) has been introduced as a part of Corporate Social Responsibility (CSR) of the oil companies in the State of Andhra Pradesh;
- (b) if so, the details thereof;
- (c) whether the Government has received any proposal to include the said scheme under the 104 point programme of the Government of Andhra Pradesh;
- (d) if so, the details thereof; and
- (e) the time-frame by which the said scheme is likely to be extended to other parts of the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R. P. N. SINGH)

(a) & (b) Indian Oil Corporation Limited (IOCL) has introduced Rural Mobile Health Scheme (IndianOil Sachal Swasthya Seva) as part of the Corporate Social Responsibility (CSR) in the State of Andhra Pradesh (AP), with an objective to provide free consultation and free medicines to rural population through Mobile Medical Units (MMUs).

The aim of this project is to bring primary healthcare closer to the rural population through MMUs linked to Kisan Seva Kendras (KSKs), which are small format rural petrol pumps of IndianOil. In the pilot phase, 52 MMUs (40 MMUs in AP and 12 MMUs in UP) have been deployed covering 10 districts (about 600 villages) of Andhra Pradesh and 3 districts (about 140 villages) of Uttar Pradesh.

The scheme is being operated in villages where adequate health care facility is currently unavailable. Indian Oil is implementing this pilot project for an initial period of three years.

(c) & (d) IOCL has informed that they had received a proposal from Shri Rajaiah Siricilla, Hon'ble Member for Parliament (Lok Sabha) from Warangal, Andhra Pradesh for contributing funds meant for 'Indian Oil Sachal Swasthya Seva (ISSS)' Scheme to '104 Point Programme' of the State Government. Hon'ble M.P. was informed that there are certain differences in operational features of both the schemes.

(e) The Company has informed that the scheme has been introduced as a pilot project in the States of Andhra Pradesh and Uttar Pradesh and its extension to other parts of the country depends upon the success of the pilot project and availability of funds.